GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 682 TO BE ANSWERED ON FEBRUARY 04, 2021

ENCROACHMENT UPON PUBLIC LAND

No. 682. SHRIMATI SANGEETA KUMARI SINGH DEO:

SHRI VINOD KUMAR SONKAR:

DR. SUKANTA MAJUMDAR:

SHRI BHOLA SINGH:

SHRI RAJA AMARESHWARA NAIK:

SHRI NISITH PRAMANIK:

DR. JAYANTA KUMAR ROY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there have been proliferation of encroachments of public land and unauthorised colonies in urban areas in the country;
- (b) if so, the details thereof;
- (c) whether the Government has promulgated the NCT of Delhi (Special Provisions) Amendment Ordinance 2020 and if so, the details thereof;
- (d) the other remedial steps being taken by the Government in this regard; and
- (e) whether the Government has taken any initiative to regularize the unauthorized colonies in urban areas of the country and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (e) Regulation of land use and town planning are State subjects.

The matters related to illegal encroachment on public land and unauthorized colonies and their regularization in urban areas comes within the purview of State/ UT Governments concerned.

In order to protect certain forms of unauthorised developments in Delhi from punitive action, the NCT of Delhi Laws (Special Provisions) Second (Amendment) Ordinance 2020 was promulgated on 29.12.2020 under Article 123 (1) of the Constitution, for extending the National Capital of Delhi Laws (Special Provisions) Second Act, 2011 for a further period of three years w.e.f 01.01.2021 to 31.12.2023.

Government has also notified Pradhan Mantri Unauthorised Colonies in Delhi Awas Adhikar Yojana (PM-UDAY) [National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Regulations 2019 for conferring / recognising ownership or mortgage / transfer rights to the residents of 1731 unauthorised colonies of Delhi.
